

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:757  
ANSWERED ON:12.11.2010  
EXPANSION OF BUSINESS BY IDBI  
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**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Industrial Development Bank of India (IDBI) has any proposal to increase its authorised share capital for expanding its business to new horizons;
- (b) if so, the details thereof;
- (c) whether the said Bank proposes to open new branches in the country;
- (d) if so, the details thereof, State-wise including Kerala;
- (e) whether it has given refinancing facility to small scale industries during the last three years; and
- (f) if so, the details thereof?

**Answer**

The Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) & (b): IDBI Bank Ltd. has increased its authorised capital from Rs.1,250 crore to Rs. 2,000 crore with due approval from its shareholders at its Annual General Meeting held on July 22, 2010.

(c) & (d): IDBI Bank Ltd. is proposing to open 288 branches during the year 2010-11. The State-wise details of branches likely to be opened are as under:-

Andhra Pradesh	24	Madhya Pradesh	4
Assam	6	Maharashtra	25
Bihar	15	Manipur	1
Chandigarh	1	Nagaland	1
Chattisgarh	5	New Delhi	9
Diu & Daman	1	Orissa	12
Gujarat	13	Punjab	14
Haryana	15	Rajasthan	16
Himachal Pradesh	5	Tamil Nadu	26
Jammu & Kashmir	2	Uttar Pradesh	28
Jharkhand	5	Uttarakhand	6
Karnataka	19	West Bengal	23
Kerala	12	Total	288

(e) & (f): IDBI Bank Ltd. has not provided any refinancing facility to small-scale industries during the last three years.